

श्री राम विलास पासवान (हाजीपुर) :
अध्यक्ष महोदय, मैंने एडजानमेंट मोशन
दिया है, असम में नरसंहार हो रहा
है,.....

MR. SPEAKER: Not allowed.

(बयबवान)**

SHRI HARIKESH BAHADUR:
Why should it not be allowed?

SHRI KRISHNA CHANDRA HAL-
DER (Durgapur): Sir, what amount the
Centre has sanctioned for the State of
West Bengal?....

MR. SPEAKER: Not allowed.

श्री प्रदल बिहारी वाजपेयी : अध्यक्ष
महोदय, आपने असम के बारे में एक
अपील की थी, सारे सदन ने
उसे स्वीकार किया था। हम असम
के सवाल को पार्टी का सवाल नहीं
बनाना चाहते, लेकिन एडजानमेंट
मोशन के लिये और कितनी स्थिति
बिगड़नी जरूरी है? पहले इन्होंने
चुनाव कराये, फिर इन्होंने अलत सरकार
लादी।

(बयबवान)

श्री राजनाथ सोनकर शास्त्री (सैदपुर) :
आप चाहते हैं कि वाकआउट किया
जाये?

(बयबवान)

MR. SPEAKER: This can't be
allowed under the rule. I can't...
12.10 hrs.

(At this stage, some hon. Members
left the House)

12.12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COM-
MODITIES ACT, 1955.

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH): I beg to
lay on the Table a copy of the following
Notifications (Hindi and English ver-

sions) under sub-section(6) of section 3
of the Essential Commodities Act
1955:—

(i) The Fertiliser (Control)
(Amendment) Order, 1983 published
in Notification No. G.S.R. 16(E) in
Gazette of India dated the 7th Janu-
ary 1983.

(ii) G.S.R. 46(E) published in
Gazette of India dated the 31st Janu-
ary, 1983 containing Order making
certain amendments to the order
published in Notification No. G.S.R.
627(E) dated the 16th November,
1979.

[Placed in Library See No. LT—
5969/83]

Merchant Shipping (Examination of
Dredge Driver and Dredge Engineers)
Rules 1982, Solatium Fund Scheme
1982 Notification Under Major Past
Trust Act, 1963 Annual Report of and
Review on the working of Cochin ship-
yard Limited Cochin Mogul Line Ltd.,
Bombay for 1981-82.

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI Z. R. ANSARI):
I beg to lay on the Table:—

(1) A copy of the Merchant Ship-
ping (Examination of Dredge Driver
and Dredge Engineers) Rules, 1982
(Hindi and English versions) pub-
lished in Notification No. G.S.R.
774(E) in Gazette of India dated the
30th December 1982 under sub-sec-
tion(3) of section 458 of the Merchant
Shipping Act, 1958.

[Placed in Library See No. LT—
5870/83]

(2) A copy of the Solatium Fund
Scheme, 1982 (Hindi and English